NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 10.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. CP 82/13 | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------------------|-------------|-------------|---------|-----------------------------------|
| | TP 53/16 | For hearing | 397/398 | Carborundum Universal Ltd Vs |
| | | | | Wendt (India) Ltd and 8 others |

NAME (IN CAPITAL) NO. & PHONE NUMBER

SIGNATURE

REPRESENTATION TO WHOM

MEHUL KOTHAKI

PETITIONER

2. S.R. TEJAS

for Dus Associates 9884121144

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3. Varsha Shivanagonda Keyghon Partners

080-41135813

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ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Counsel for Respondent 2 to 8 reported that, copy of Application questioning the maintainability of the Company Petition has filed as original petition was not traced in the record. So the Application is reconstructed in place of original application. Copy of application filed by the Respondent is to be treated as reconstructed Application. Registry to verify whether objections are filed for the said Application. Registry is directed to numbered the copy of the Application and list it on the next date of hearing. Matter is listed on 24/01/2018.

Member (T)

Member (J)